

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 208 of 2013

Dated : 21st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Power Generation
Corpn. Ltd. ... Appellant(s)**

Versus

**Central Electricity Regulatory Commission & Anr.
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Chaudhary
Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2**

ORDER

The learned counsel appearing for the Central Commission seeks some time for filing an affidavit by the Central Commission. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for further hearing on **02.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt